

**HIGH COURT OF SIKKIM
GANGTOK**

No. 21./HCS

Date: 22/06/2023

O-F-F-I-C-E O-R-D-E-R

In supersession of Office Order No.02/Confdl/HCS dated 01.04.2021, Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong is hereby placed in (additional) charge of the Court and Office of Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong with immediate effect.

The Ld. Judicial Officer shall attend the Court at Rongli on the 3rd of Monday every month.

In the event of the 3rd Monday being a holiday, the Court shall be attended on the immediately following working day.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General
High Court of Sikkim

Memo No.: V(58)Confdl/HCS 2017-925

Date: 22/06/2023

Copy to:

1. Ms. Nairitya Sharma, Civil Judge-cum-Judicial Magistrate, Rangpo(Rongli Sub-Division i/c), Pakyong.
2. The Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
3. The Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
4. The Deputy Registrar-cum-Private Secretary to Hon'ble Judge, High Court of Sikkim.
5. All District & Sessions Judges.
6. All Chief Judicial Magistrates-cum-Civil Judges(SD).
7. All Civil Judges(JD)-cum-Judicial Magistrates.
8. All Section In-charge, High Court of Sikkim.
9. The Computer Cell, High Court of Sikkim.
10. Notice Board.
11. Guard file &
12. File.

Prajwal Khatiwada
22-6-23
Registrar